

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **29.08.2023** (TUESDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:25 AM

In the Court of Hon'ble Mr. Justice, M. Venugopal Member (Judicial), and Hon'ble Dr. Alok Srivastava,
Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 275/2023 IA No. 850/2023	Ashqie Ponnamparamabath & Anr. Vs Vibin Vincent, Liquidator of Koyenco Autos Pvt. Ltd.	Mr. Eshwar S	

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

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